

1	2	3	4
Punjab	8	2	0
Rajasthan	10	9	4
Tamil Nadu	71	57	30
Uttar Pradesh	34	21	8
Uttarakhand	2	1	0
West Bengal	22	11	5
GRAND TOTAL :	582	382	148

Impact of curb on iron ore export

*320. SHRI RAMDAS AGARWAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether after increasing export duty on iron ore from 5 per cent to 20 per cent during the last few years, Government's objective to curb export of iron ore, has been achieved; and

(b) if so, the details of the likely impact of curbing of iron ore export on mining sector, *i.e.* on export of iron ore/lump/fines etc.?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) The export of iron ore has been curtailed to a significant extent due to increase in export duty, restrictions by State Governments on movement and export of iron ore.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Setting up NID in States

2326. SHRIMATI NAZNIN FARUQUE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government is setting up National Institutes of Design (NID) in some States;

(b) whether there is any plan to set up National Institute of Design (NID) in Assam in the Eleventh Plan;

(c) if so, the details thereof;

(d) the funds allocated and spent for this purpose for the period; and

(e) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The National Design Policy was approved by the Government on 8th February, 2007. The salient features of the Policy envisage setting up of four more National Institutes of Design.

(b) Yes, Sir.

(c) Government of Assam has allotted 30 acres of land for setting up of an NID at Jorhat, Assam. Possession of the land allotted for setting up of an NID at Jorhat was taken over on 16.02.2011. Hon'ble PM has laid foundation stone for setting up of a new NID in Jorhat on 19.02.2011.

(d) Rs. 1,89,92,200/- has been released in November, 2011 for construction of the boundary wall at site Jorhat, Assam, through Central Public Works Department (CPWD).

(e) Does not arise in view of (d) above.

**Revival of National Advisory Committee on International Trade and
Inter-state Trade Council**

2327. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has any proposal to revive the National Advisory Committee on International Trade and Inter-state Trade Council for better coordination and working relation with States, stake holders and experts;

(b) if so, what is the criteria fixed for nomination in those bodies and composition of it; and

(c) whether some meetings were earlier held and what were the agenda and follow up made through such bodies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) There are three Advisory Bodies in Department of Commerce, Ministry of Commerce and Industry. These are Export Promotion Board, Inter State Trade Council and Board of Trade. Export Promotion Board functions under the Chairmanship of the Cabinet Secretary to provide policy and infrastructural support through greater coordination amongst concerned Ministries for boosting exports. All Ministries directly connected with facilitating foreign trade are represented on the Board by their Secretaries. Inter State Trade Council was constituted to ensure a continuous dialogue between Union and State Governments/Union Territories. The Council is chaired by Commerce and Industry Minister and the Chief Ministers of the States or State Cabinet Ministers nominated by Chief Ministers, Lt. Governors or Administrators of Union Territories or their nominees, Secretaries of various departments and Chairperson of some trade/industry bodies are its Members. The Board of